

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4589

ANSWERED ON:11.08.2014

SECURITY CHECK OF DIFFERENTLY ABLED PERSONS

Nayak Shri B.V.;Patil Shri Bheemrao Baswanthrao

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any instances, wherein differently-abled persons have been grounded or asked to remove their prosthetic legs by security personnel at various airports in the country, have come to the notice of the Government/Bureau of Civil Aviation Security (BCAS) during the last three years and the current year;

(b) if so, the details thereof, airport-wise;

(c) whether the Government/BCAS have taken any action in this regard; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri Siddeshwara)

(a) & (b): Yes, Madam. Bureau of Civil Aviation Security (BCAS) and Central Industrial Security Force(CISF) have reported few incidents in which differently-abled persons had objected to the manner of security checks conducted on them. Brief details of such reported incidents are given below:-;

Airport	No. of Incidents;
Mumbai	2;
Hyderabad	1;
Vizag	1;

(c) & (d): BCAS has issued Standard Operating Procedure (SOP) on 31.03.2014 for screening of passengers with special needs and medical conditions prescribing therein the guidelines for screening of such passengers as well as the devices, appliances and carry-ons pertaining to them. The screening procedures have been prescribed with due conscientiousness and regard to dignity of the passengers with special needs.;